

NATIONAL COMPANY LAW TRIBUNAL ITEM NO :1
ALLAHABAD BENCH

CA NO. 342/2020 & CA NO. 343/2020
IN C APPEAL NO. 185/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: SHIV SHAKTI GLOBAL PVT. LTD. V/S ROC, KANPUR

SECTION : 252 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. TANMAY SADH, ADV.

COUNSEL FOR ROC : SH. KRISHNA DEV VYAS, ADV.

COUNSEL FOR I.T. DEPT. : SH. KRISHNA AGARWAL, SR.S.C.

CA NO. 342/2020 & CA NO. 343/2020 IN C APPEAL NO. 185/ALD/2018

Heard Sh. Tanmay Sadh, learned counsel for the Appellant, is present through Video Conferencing.

The present Application being CA No. 342/2020 and CA No.343/2020 in C Appeal No. 185/ALD/2018 has been filed under Section 252 of the Companies Act, 2013.

Let, the notice be issued to the ROC and Income Tax Dept, returnable at an early date.

Accordingly, put up in the week commencing 18th March, 2021 before the Regular Court/ through Video Conferencing, by which time, pleadings may be exchanged between the parties.

—sd—

Dated : 21.12.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Shubham Kr.Singh